

**.GOVERNMENT OF INDIA
DEPARTMENT OF SPACE**

**LOK SABHA
UNSTARRED QUESTION NO.2079**

TO BE ANSWERED ON WEDNESDAY, MARCH 15, 2017

BREW BEER ON MOON

2079. SHRI SISIR KUMAR ADHIKARI:

Will the PRIME MINISTER be pleased to state:

- (a) whether an Indian Spacecraft is planning to brew beer on the moon;**
- (b) if so, the details of research plan and viability of yeast test therefor; and**
- (c) the universal rules on moon lander therein?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PG &
PENSIONS AND IN THE PRIME MINISTER'S OFFICE**

(DR. JITENDRA SINGH):

- (a) No Madam. There is no plan to brew beer on the moon by any spacecraft to be made by Indian Space Research Organisation (ISRO).**

However, Team Indus, a privately funded team under the Axiom Research Labs Pvt. Ltd., is competing for the Google Lunar XPRIZE competition towards building a spacecraft capable of soft landing and roving on the Moon. The spacecraft is proposed to be launched onboard ISRO's Polar Satellite

Launch Vehicle (PSLV) under a commercial launch agreement. As understood from media reports that, Team Indus is proposing an experiment to brew beer on the Moon using yeast.

(b) As understood, the aim of this experiment is to test and observe the survivability of yeast in space and how it performs under Moon's gravity conditions. The experiment plans to brew a small batch of beer in space.

(c) The activities in Outer Space including moon and other celestial bodies are governed by UN treaties on Outer space activities namely - (i) Outer Space Treaty, 1967, (ii) Moon Agreement 1979. Further, the protection of planetary environment is governed by COSPAR Planetary Protection Policy 2002.

These treaties and policies govern the scientific exploratory activities in outer space, moon and other celestial bodies using human made spacecraft, landers, rovers etc., without causing harmful contaminations to the environment in outer space, moon and other celestial bodies and to Earth as well by bringing extra-terrestrial materials. Such activities need to be authorized by the State concerned.
